

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 139
(TO BE ANSWERED ON 18.07.2018)

FURNISHING OF PROPERTY DETAILS

†139. **SHRI MANSUKHBHAI DHANJIBHAI VASAVA:**
SHRI VIJAY KUMAR HANSDAK:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has taken any action against those IAS officers who have not furnished the details of their properties;
- (b) if so, the details of such actions;
- (c) whether it has been observed that some officers have disproportionate assets; and
- (d) if so, the details thereof and the actions taken against them?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) & (b): In terms of Rule 16(2) of the All India Services (Conduct) Rules, 1968, every member of the Service shall submit an annual return to the Cadre Controlling Authority by 31st January of the year following the calendar year for which the return is being filed.

In terms of DoPT's O.M dated 07.09.2011, vigilance clearance shall be denied to an officer, if he fails to submit his annual Immovable Property Return (IPR) of the previous year latest by 31st January of the following year. It may be added that vigilance clearance is required for inclusion in the offer list, empanelment, any deputation for which Central Government clearance is necessary, appointments to sensitive posts, assignments to training programmes, premature repatriation to the cadre etc. in terms of the guidelines contained in DoP&T O.M. No.104/33/2005-AVD.I dated 29.10.2007.

For the period from 01.1.2017 till 31.3.2018, vigilance clearance has been denied to 80 officers on the ground of filing IPRs after prescribed time or failing to file IPR.

(c) & (d): From the year 2014 onwards, sanction for prosecution under the Prevention of Corruption Act, 1988 has been accorded in respect of three (3) IAS officers on account of having disproportionate assets.
